

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

242. CP/89(MB)2023

IN THE MATTER OF

Ashok Khetshi Shah ... Petitioner

Vs

Jeaneration Clothing Private Limited ... Respondent

U/s 241(1) Sec. 244(1) of the Companies Act, 2013

Order Delivered on 07.11.2023

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant:

For the Respondent: Adv. Chrishne Rewrie (R2) (PH)

ORDER

Due to paucity of time, the matter could not be taken up. List on **20.12.2023**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/z/